

- (b) if so, the details thereof and the rehabilitation package thereto;
- (c) whether Government also proposes to rehabilitate the refugees in other States including North-Eastern States; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) As per the agreement signed by Government of India, Governments of Tripura and Mizoram and Bru representatives on 16th January, 2020, each family which settles down in Tripura will be given a piece of land measuring 30'x40' for construction of a house and ` 1.5 Lakh towards House Building Assistance. The rehabilitation package also includes for each family, one time financial assistance of ` 4 Lakh to be kept in Fixed Deposit for two years, ` 5000 per month cash assistance, free ration for two years and free transportation from camp to the location of resettlement. In addition, they will be entitled to the benefits of social welfare schemes of Centre and State Government.

As per July, 2018 agreement earlier, the Bru families were to be settled with similar provisions in Mizoram. Following the agreement, 328 Bru families repatriated to Mizoram in years 2018 and 2019.

State-wise data of various crimes

2779. SHRI MANAS RANJAN BHUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether country is witnessing more number of murders, attempt to murder, attempt to rape, rape, torture on women, if so, the details thereof; and
- (b) the number of attempt to murder, attempt to rape, rape, torture on women in the country in different States in 2016-17, 2017-18, 2018-19 and 2019-2020?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India". Published reports are available till the year 2018. As per the published information, State/Union Territory-wise details of women victims reported under Indian Penal Code (IPC) crime heads of murder, attempt to commit murder, rape, attempt to commit rape and cruelty by husband or his relatives under various Indian Penal Code (IPC) crimes during 2016 to 2018 are given in the Statement (*See* below). The data does not show any uniform trend under various crime heads.

*Statement**State/Ut-wise Women Victims under various IPC Crimes during 2016-2018*

Sl. No.	State/UT	2016					2017					2018				
		Murder	Attempt to commit murder	Rape	Attempt to commit rape	Cruelty by husband or his relatives	Murder	Attempt to commit murder	Rape	Attempt to commit rape	Cruelty by husband or his relatives	Murder	Attempt to commit murder	Rape	Attempt to commit rape	Cruelty by husband or his relatives
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	428	315	995	190	6466	409	491	1005	321	7429	344	374	973	192	6889
2.	Arunachal Pradesh	11	9	92	15	51	19	6	71	31	66	12	3	70	12	60
3.	Assam	226	104	1779	370	9321	210	385	2048	408	10598	304	217	1767	527	11261
4.	Bihar	326	609	1008	321	3794	445	1220	616	317	3776	562	1049	651	110	2603
5.	Chhattisgarh	356	123	1627	20	623	374	145	1926	19	582	341	126	2101	27	504
6.	Goa	16	3	61	0	23	6	1	76	0	21	8	2	61	0	10
7.	Gujarat	295	121	986	5	3738	274	122	479	14	3232	299	158	553	4	2928
8.	Haryana	235	78	1189	137	3314	201	79	1104	147	3389	227	63	1296	176	4195
9.	Himachal Pradesh	28	11	258	3	214	29	14	251	8	191	30	10	349	11	183

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
10. Jammu and Kashmir*		25	36	256	17	342	23	53	298	21	378	29	39	328	23	337
11. Jharkhand		200	58	1110	179	1002	283	217	927	173	1055	353	238	1098	255	1052
12. Karnataka		594	531	1671	16	2567	496	604	558	12	2426	464	540	497	10	2075
13. Kerala		107	87	1661	42	3462	105	83	2035	60	3021	97	99	1972	58	2070
14. Madhya Pradesh		669	306	4908	64	6264	590	272	5599	61	6144	588	264	5450	73	4160
15. Maharashtra		806	558	4216	12	7215	680	503	1945	9	6711	647	447	2149	4	6882
16. Manipur		18	37	55	3	31	16	14	41	4	19	8	14	52	6	14
17. Meghalaya		12	9	194	15	26	17	7	119	20	20	9	9	89	24	18
18. Mizoram		14	4	23	0	19	7	5	25	1	20	10	2	50	0	6
19. Nagaland		9	8	26	3	3	8	17	10	2	3	15	10	11	0	3
20. Odisha		615	305	1984	161	2781	512	141	2082	151	2525	625	64	923	156	1984
21. Punjab		206	74	840	95	1568	186	67	550	79	1290	195	68	837	80	1499
22. Rajasthan		246	44	3657	340	13814	297	71	3319	566	11508	313	68	4337	620	12363
23. Sikkim		7	6	98	3	2	4	3	17	2	5	4	3	16	1	1
24. Tamil Nadu		504	386	320	17	1256	459	333	283	11	984	467	311	332	15	809
25. Telangana		329	118	1278	44	7206	295	335	699	42	8434	226	132	606	39	6286
26. Tripura		69	1	207	17	430	68	2	101	19	351	53	31	97	36	303

27. Uttar Pradesh	1283	232	4817	1958	11166	1290	349	4669	601	12895	1232	319	4322	662	14361
28. Uttarakhand	53	6	336	6	392	64	16	397	19	397	50	7	576	19	630
29. West Bengal	1036	6862	1110	1646	19305	910	6415	1084	1228	17078	895	5927	1069	958	17150
TOTAL STATE(S)	8723	11041	36762	5699	106395	8277	11970	32334	4346	104548	8407	10594	32632	4098	100636
30. Andaman and Nicobar Islands	6	12	30	0	7	6	6	13	0	4	9	4	30	0	4
31. Chandigarh	3	4	69	4	122	5	6	65	3	121	3	3	86	39	93
32. Dadra and Nagar Haveli**	1	0	14	0	6	4	2	1	0	4	1	0	7	0	1
33. Daman and Diu**	0	0	12	0	8	5	1	7	0	5	0	2	3	0	4
34. Delhi	139	66	2170	29	3879	113	59	1231	20	2769	117	44	1217	11	3418
35. Lakshadweep	0	0	5	0	2	0	0	0	0	2	1	0	2	0	1
36. Puducherry	9	4	6	0	15	4	2	7	3	5	0	0	0	9	8
TOTAL UT(S)	158	86	2306	33	4039	137	76	1324	26	2910	131	53	1345	59	3529
TOTAL (ALL INDIA)	8881	11127	39068	5732	110434	8414	12046	33658	4372	107458	8538	10647	33977	4157	104165

*Now UTs of Jammu and Kashmir and Laddakh.

**Now UTs of Dadra and Nagar Haveli and UT of Daman and Diu have merged as one UT.